212

MR. DEPUTY CHAIRMAN: All right. We will continue this after the Calling Attention

श्रव सदन की कार्यवाही दो वजे तक के लिए स्थगित की जाती है।

The House then adjourned for lunch at one minute past one of the clock.

The House reassembled after lunch at three minutes past two of the clock, Mr. Deputy Cchirman in the Chair

CALLING ATENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Shortage and non-supply of wagons for transport of. Oranges from the Vidarbha Region of Maharashtra, resulting in huge losses to Orange growers .

DEPUTY CHAIRMAN: Now we shall take up the Calling Atten tion. Shri Akarte.

SilHRI JAGANNATH, SIT ARAM AKARTE (Maharashtra): Sir, I beg to call the attention of the Minister of Railways to the shortage and non-. supply of wagons for transport of oranges from the Vidarbha region of Maharashtra, resulting in the huge losses to orange growers and the action taken in this regard.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS MALLIKARJUN): Sir. Orange traffic offers in bulk quantities from stations around Nagpur area. The main loading points are Nagpur, Kamleshwar, Katol, Narkhar, Pan-dhurna, Teegaon, Multai, Badnera and Amarayati.

During the current orange season, i.e. January to 8th March, 1981. the Railways have loaded 1755 wagons of organles from Nagpur area. The bulk of thia traffic moves towards New Azadpur (Delhi area) and for this purpose, the Railways have so far run 24 special trains. As on 8-3-1981,

the outstanding demand for wagoge for movement of oranges was only 57. The Railways are making all efforts to clear orange traffic expeditiously,

oranges resulting in huge losses tn Oranae arowers

for transport of

SHRI JAGANNATH SITARAM: AKARTE,: Sir, I waited upon the Minister of Railways along with a delegation of the kisans about a fortnight ago and we explained all our difficulties. The hon. Minister Railways, Mr. Kedar Pande, was pleased to give us a promise that aM our difficulties would be removed and the situation would improve. Although a fortnight has passed after that, unfortunately I am receiving telegrams and letters that the office-in-charge at Nagpur Headquarters are not responding properly to the instructions and the orders issued by the Government. That is the real difficulty. The hon. Minister has been pleased to issue instructions to our satisfaction. But the at Nagpur and the officers-in-charge Divisional Officers are not behaving properly. They are behaving rudely. They are not follow-p ing the instructions. That is the real difficulty. I request the hon. Minister to pay particular attention to the \ matter whether the officers are pro- ^ perly responding to the orders, and instructions issued by the Government. I am told that some of the officers are deliberately delaying. I have got a complaint from a very respectable person that they are delaying and that they are not properly following the instructions. Therefore, I request that proper attention may be paid to this aspect of the matter.

THE MINISTER OF RAILWAYS ' (SHRI KEDAR PANDE); Sir, it is a fact that the hon. Member led the delegation of kisans to my Rail office and we had a long talk. I passed orders as they wanted. I am told that the orders were executed. If there is any discrepancy anywhere and if there is no implementation of that order, I shall take serious action against those persons. And I was pleased to hear from the hon. Member when we had a talk that they

wtr'e fully satisfied and that there was no grievance from their side. So, for the first time here I am told that they did not execute my orders. I sh,all look into it and see that the orders are executed in a proper way,

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): Sir, it is a very important question, and it a question about the transport of perishable articles. This concerns not only the oranges from the Vidharbha area but also a large number of pei;i-

- shable articels like mangoes, bananas, Papayas, etc., and here the question
- comes about the transport of them by the railway wagons.

Sir, in this respect, I must say that there is no policy of the Railway Ministry, and the perishable nature of these articles are not taken into consideration for providing transport facilities. Sir, why has this happened? In the Vidarbha region, the main cash crop is oranges. The peak period is March and April when the oranges are ripe and they are sent throughout the country, to places Where they can get more prices. There are also co-operative societies of the cultivators. One of the main centres is at Badnera. Amravati district. They specially got one substation at Mul-tai in Madhya Pradesh where the biggest transporting arrangements are made by the Railways for providing wagons and sending them to other places. Sir, the complaint is that there is a bottleneck and there is corruption at that place. On 27-2-1981, at Multai, they have ibooked a number of wagons. They were loaded but they were not moved for two or three days. The main complaint is that the wagons in sufficient quantity were not available. Apart from that, even though they are made available, they do not move immedaitely for transporting the oranges and other articles. Therefore, Sir, the first question which I would like to ask the Minister is whether there is any transport policy im regard to perishable articles like oranges, etc., and whether any

arrangements are made to transport these articles. Sir, I am told that the wagons which are given are open wagons and they are covered wagons. not And in the transporting itself, 25 per cent damage takes place, and the oranges become rotten spoiled. Therefore, some steps will have to be taken to provide proper type of wagons which can transport these fruits in a proper of destination. condition to-the places Otherwise, the Railways should be responsible for the damage. Sir, the other "complaint is that the wagons which are' supplied there are of very inferior quality and are not suitable to transport them. And that is one of the reasons why the oranges ibecome spoiled..' There is also anotlier complaint which the Railway Minister should look into. H'e has been very keen to raise the fares and the freight. In this respect, from station to station, a concession-was given to these articles so that they can be immediately moved and sent to other places. Firstly, Sir, there was 25 per cent concession last year. Now cent per cent charges are levied and no concession has been giv.en to •cultivators and farmers who are sending oranges. Therefore, when you are charging 75 per cent more and you have increased the charges on the transport of these articles, what steps have been taken for their security and safe transport and other things? I would also like to know from the Minister for how many days these wagons were lying idle, fuU.y loaded with oranges, at Multai station and other sub stations? That is the crux of the problem. Merely giving assurances is not enough. Some machinery must be found out which can look after these things or some special officer must be appointed at that place in the peak season so that the prolblem of despatching these oranges and other articles does not arise from time to time.

Therefore, I would like to know whether any policy has been formulated or evolved in order to give concessions to these cultivators at the time when they are sending these of waaonswere fully satisfied and that there was no grievance from their side. So, for the first time here I am told that they did not execute my orders. I shall look into it and see that the orders are executed in a proper way.

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oranges resulting in huae loRSPR fn Ornnao nrnWP.r':

भेजा जाता है। दूसरी जगहों से इसी तरह से आम, लीवी वगैरह सीजन में एक स्थान से दूसरे स्थानों पर भेजे जाते हैं। लेकिन अभी विदर्भ की ही बात ले लेते हैं। मंत्री महोदय यह बतायें कि इस क्षेत्र में संतरे के उत्चादन की माता को देखते हुए पिछले दो सालों में क्या परिस्थिति वैगन्स के विषय में थी ताकि हमें यह अंदाज लगे . . . (भ्यव्यान) पिछले दो सालों में जितनी रिक्वायरमेंट है, डिमांड है उसके हिसाब से कितने वैगन्स आपने सप्ताई किये, यह मेरा पहला सबाल है ?

मेरा दूसरा सवाल यह है कि जो पेरिशेवल या सड़ने वाले फल हैं, इनके विषय में जो कुछ हुआ सो हुआ। अब ली नसानी अब न नसै हों। जो हुआ सो हुआ लेकिन आमे भविष्य में न हो। छठी पंचवर्षीय योजना में इस सम्बन्ध में क्या कोई आपकी खान नीति है। सड़ने वाले फलों को मेजने में कोई दिक्कत न हं, वैगन्स की उपलब्धि के लिए क्या आपने कोई खास नीति बनाई है।

तींसरा सवाल यह है कि इंग्वीरेंस स्कीम की बात चलती है। अभी एल० आई०सी०वाला गंया है । काप इंग्योरेंसं की बात यहाँ रहतीं है। पेरिशेबिल फलों के बीमे की स्कीम बनाने के सोचते हैं या नहीं ? फलों को जैसा कि बताया गया बहुत दिनों तक एसे हैं। पड़े रहते हैं और फल बरबाद हो जाते हैं चाहे श्रीरेंज हों, ग्राम हों या लीची हो । तो इस प्रकार से पैदा करने वाले जो लोग हैं, उत्पादकों का माल बरबाद हो जाता है। उसकी इंग्योरेंस के लिए फल बीमा योजना कोई है या नहीं ?

चौथा भ्रीर भ्रन्तिम सवाल यह है कि किसान रैतः के लिए जी नई भ्रौर स्पेशल गाड़ियां चलाई गई इस वजह से इस फल के होने पर कितना धका पड़ा यह मैं जानना चाहता हं?

श्री केदार पांडे : डियुटी चेयरमन साहब, अभी जो माननीय सदस्य ने सवाल पूछा वह जनरल नेचर का सवाल है। छठी पंचवर्षीय योजना में हम एक लाख बैगंस प्रोक्योर करना चाहते हैं। जो अभी है उनके इलावा एक लाख और प्रोक्योर करना चाहते हैं । ग्रभी हमारे पास पांच लाख वंगंस है। इस साल में हमने दो हजार प्राप्त किए हैं। पहले के पांच लाख वैगंज हैं। पांच लाख में से कुछ सिक भी हैं लेकिन उनमें काफी सुधार हम्रा है। जो हैल्दी बैगंस है, बाबस बैगंस हैं, उनके रैक्स बनाए हैं करीब 600 का ग्रीर उसी को जम्बो रैक्स कहते हैं। उसी के म्ताबिक हम ज्यादा सामान ढो सकते हैं भीर अगर यह रफ्तार कायम रहे तो हम प्रका विश्वास है कि वैगंस की कमी नहीं रहेगी भीर लोडिंग वहत दूर तक जाएगी।

श्री कल्याण राय (पश्चिमी बंगाल) : विपाठी जी भी ऐसे बोलते हैं।

श्री केहार पांडे: विपाठी जी हों या पांडें जी हों, एक ही बात है। इसमें आपको कहने की क्या जरूरत है। कांग्रेस पार्टी की हक्सत है और रेल मंत्री की बात है। बांग्रेस पार्टी में हम हैं इसलिए इसमें आपको कहने की जरूरत नहीं है। आपको परेशानी क्यों हो रही है। यह हम लोगों की बीच की बात है। आपको इस बात को समझना चाहिए। बात यह है कि इतना हम कहना चाहते हैं कि जो पेरिशेवल कमोडिटीज हैं. उसमें हमारी नीति यह है कि

SHRI KALYAN ROY: And that perishable commodity is the Minister.

श्री केंदार पांडे : यह तो केंवल श्रीरंज के बारे में है। तो पेरिशेवल कमोडिटीज की बात श्राती नहीं है। केवल श्रीरेंज की बात है। नागपुर के श्रास पास श्रीरेंज काफी पैदा होतदूसरे दो मीजन हैं। बड़ा सीजन जनवरी के दूसरे सप्ताह से लेकर श्रप्रल के प्रथम सप्ताह नक होता है। इस सीजन में ज्यादा श्रीरेंज पैदा होता है। नागपुर क 70-75 किलोमी के रेडियस में ज्यादा श्रीरेंज पैदा होता है

for transport of oranges resulting in huge losses to Orange growers

बी के दार पंडी

भीर हः साल रेलवे हारा होया जाता है। ग्रीर रेल ढोती श्रायी है इस साल भी ढोया है। केवल 57 बैगन की बात है, मैं समझता हं कि थोड़े से दिन में क्योंकि सीजन आफ हो रहा है ... एक बात ग्रीर कहंगा कि पार साल प्रोडक्शन बहुत ज्यादा था, इस सीजन में प्रोडक्शन कन हुआ है और दूसरी एक ग्रीर बात है ... (ध्यवधान) कोप कर रहे हैं. ग्रभी तो सुनिय ...

The hon. Minister has just now admitted that this year's orange crop is much less as compared to last year. Even then, the Railway Ministry has failed to export the reduced quantity of oranges during the •current year.

श्रीकेदार पांडे: ग्रंब उसमें बात (ब्यथबान) धनी हम लोगों ने जवाब दिया कि 1755 वैगन हम ने लाद दिये हैं केदन 57 वैगन की डिमांड है। ग्रव सोजन जतम होने जा एडा है इसमें 57 वैगन की यात है। मैं तो कहता है कि एक हंपते के अन्दर सारे हो दिये जायेंगे, कहीं गडवडी नहीं होगी . . (ब्यउबान) हम डोने के लिए तैयार हैं परन्तु वहीं से माल बाता भी नहीं है। कहीं बाता है. यहीं नहीं घाता है ... (ब्यवधान)

श्री शिव चन्द्र झा: में पूछता हं कि पिछले दो साल में कहां शार्टेज थी. यह कहा जनाब दिया है।

श्री उपसमापति : श्री बागाईतकर

श्री सदाशिव बागाईतकर (महाराष्ट्र): श्रीमन , जो मामला संतरे को लेकर खाया है. उसमें एक पहल है जिसकी वरफ में ग्रापका ध्यान बाकुष्ट करना चाहुंगा । ब्रसल में जैसा माननीय सदस्य ने बताया है कि जिच्ह मंडल के साथ उनकी जो वार्ता हुई उससे शिष्ट मंडल को यह भरोसा हो गया कि मामला

ठीक हो आयेगा, तय हो जायेगा । अब उसके तय होने के बाद भी उत्तपर ध्रमल नहीं हमा है यह बार साफ है। तो क्या मंत्री जी सदन की भागवर: करेंगे कि जो भापके सफसरों की नीति नागपुर के सं :रों की दलाई न होने से सामने **ब्र**ारहा है, यह वहां का प**ामानेंट** फीचर है कि बड़ों के बड़े दहाल, व्यापारी और आपके बडे ग्रफसर नागपुर डिबीजन के जिनसे ग्राप मालमाल इकटठी करते हैं, इनकी मिलीभगत होती है । They have entered into a conspiracy with the middlemen. जिसका नतीजा यह हो रहा है कि वैगन कबल करते पर मिलते नहीं हैं, स्टेशनों पर आने पर चलते नहीं हैं भी र संतरों का न्कसान होत है हम जैसे ग्राहकों को उसके खरीदने में तिग्ना दाम देना पड़ता है। एक पहलू यह है जो मान्यवर मंत्रो जी ने नहीं बताया है लेकिन मैं ग्रापके सामने रख रहा है। यह श्रापके विजिलेंस का शाम है वह कर क्या रहा है। यह नागपुर का मामला नहीं है। हर ऐसे स्टेशन पर इस तरह की बातें हाती हैं। उत्तरे ग्रापंक बड़े बड़े ग्रफस: लोग, मिडिलमैन पैसाखाने का काम करते हैं। यह मेराखला इल्जाम है। इससे पीजेंटस को नक्सान होता है उसके हाथ में कुछ रहता नहीं है, इस पहल को प्राप देखें।

दूसरी बाद मैं यह पूछना चाहता है कि किस ब्राधार पर नागपुर में संतरा कितना होगा इसको झांकते हैं। अच नक ब्यान झायको नहीं हो रहा है, यह तो जमाने से चली आ ्रही बात है और आप लोग सिर्फ ब्यापारियों से प्राजेक्यन लेते हैं कि कितने संतरे बाजार में या मंडी में आयेंगे और कितन होना पडेगा। में ग्रापने प्रकृता चाहता है कि क्या इससे अच्छा यह नहीं होगा कि जो महाराष्ट सरकार का एग्रीकल्चर डिपार्ट मेंट है, हार्टीकल्चर डिपार्टमेंट एग्रीकल्चर मिनिस्ट्री उससे सम्पर्क करें कि क्या भाष प्रोजेक्शन नहीं कर सकते कि जनवरी से लेकर मार्च तक कितना संतरा हो। सकता है, कम होगा या ज्यादा होगा, कितना ढोना

huae losses to Orange growers

पडेगा । इस तरा का प्रोजेक्शन आप करेंगे तो बरा पर वैगन दिलाने में ग्रापकी क्या दिकात होगी, यह मालुम हो जायेगा । स्रापना यह वयान हम लोगों ने अखबारों में पढ़ा है कि रेलवे का मुख्य काम है माल ढोना और अ।पने यहां तन कहा है कि जरूरत हो तो पैसेंजर गाडियों को माल होने में परिवर्तित किया जायेगा, यह तीन चार दिन पहले पढ़ा था । अगर यह श्रात्यकी नोति है तो मैं कहंगा कि जो भाग होने का प्रोजेक्सन है वह ब्यापारियों से ग्रापकी नहीं पता लगेगा क्योंकि वे कार्निश्व करते में. शार्टेज करने में इंटरेस्टेड रहते हैं। ग्रापकी चाहिए कि महाराष्ट गवर्नमेंट का जो हार्टीकरुवर डिनार्टमेंट है उससे ढोने के लिए मजाह मजबिरा करें। जो सीजन शुरू होता है तो ग्राप दिसम्बर में प्रोजेक्सन कर सकते हैं यही सही और साइंटिफिक नोति रहेगी कि दिलम्बर में प्रोजेक्शन लेकर उसके लिए कितने वैगन चाहिएं इसके बारे में इंतजाम की जिए। इसलिए मैं मंत्री जी से चाहंगा कि इन दो चीजों के बारे में मंत्री जी ग्रायवस्त करें कि इस तरह का प्रोजेक्शन करेंगे। एक दूसरी बात यह है कि यह जो घले हो रहे हैं, करणान जो है इसको कम से कम उन्कदायरी करके सदन के मत्मने रिपोर्ट हैं ।

एक माननीय सदस्य : बागाईत-गर जी माल की परिभावा क्या है ?

श्री सदाशिव बागाईतकर : उते ग्राप छोडिये ।

थी ब्रब्दुल रहमान शेख (उत्तर प्रदेश): कम से कम संवर्ग तो माल में ब्राता है ।

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Sir for any perishable commodity, whether it is oranges or bananas or anything...

SHRI KALYAN ROY: He has replying to the question of oranges and now h^ is replying to bananas.

SHRI C. K. JAFFAR SHARIEF: We are talking about the perishable commodities with reference to oranges. The hon. Member was suggesting about the Horticulture Department, this and that. If the local Government agency which takes the creates an responsibility of co-ordinating with the railways, we welcome it. But the practice so far is that the growers, producers rSiil'WdLya always discuss among themselves and on the basis of this a programme is organised. According to the programme the loading is done. Sir, last year ^^e production wag bumper and the railways -were able to carry it. This year On many occasion we are prepared to carry the load, but it is not forthcoming. That is the position. There is no question of shirking the responsibility by railways. (Interruptions). Kindly bear with me. We fully appreciate the difficulties of the growers of this fruit, oranges, because not only it is a perishable commodity,but there is no cold storage system also. We do realise the difficulty and we are all the more anxious to help them. There is no question of shrinking the responsibility.

for transport oi

oranges resulting in

SHR1 SADASHIV BAGAITKAB: I am not raising any debate. Just I would like to bring to the notice of the Minister one thing which he has forgotten. It is the bounded duty of the railways, in their own economic and financial interests, to be in the market. It should not be left to the businessmen to come and see you. You should know that the trucks are making inroadg in carrying the goods which is reeling in the economy of the railways and the railways should interested in picking up the traffic.

श्री सुन्दर सिंह मंडारी (उत्तर प्रदेश): मैं मंती जी से पूछना चाहता हं कि इस पैरिशेवल फुटस के सीजनल रिक्वायरमेंट वियर ट विवर मैनटेन करने का कोई सिस्टम डिवीजनल या जोनल सैक्शस में, जहां से उस फल के लोडिंग के वैगंस की जरूरत पडती है. वहां रखा जाता है. या नहीं?

223

श्री सन्दर सिंह मंडारी]

आपने यह तो माना है कि एिछले काल बम्पर काप थी, लेकिन पिछले साल और इस के पहले के ं न में कुल आरेजेस के लिए कितने वैगंस को जरूरत पड़ों ? और करा यह बात संच है कि उसके आधे वैगंस भी इस बार प्रीवाइड नहीं किये गये जिनकी वजह से यह शार्टें अ पैदा हुई। मेरा दूसरा सवाल यह है जैसे माननीय सदस्य ने अभी बताया कि वैगंस मिलने के बाद भी मूबमेंट स्लो है और ट्रांजिट में पैरिशेबल गुड्स की रेलवे रिस्क पर बक करेगों ?

यह एक प्रश्न है, नहीं तो झोनर्स रिस्क पर जब यह बुंक किया जीता है तो at the mercy of God ट्रांसजियमेंट होता है ! जिस सोस्थिसनैस से झाप ट्रांस्पोर्टेणन को व्यवस्था कर रहे हैं, नया आप रेलवे स्सिक पर इसको ट्रांसपोर्ट करेंगे ?

श्री मेलिकां जूंब : मान्यवर, वह जो मुजिशता साल में 2,574 वैगंस लोड किये जंब बम्पर काप था, अब इस साल जनवरी से मार्च तक 1,755 और गूजिशता साल आऊटम्डैंडिंग जो है 256 था और अब इस वक्त सिर्फ 36 वैगंस आउटम्डैंडिंग हैं।

श्री मां वे खीबरागेड़े: यह इन्डैन्टे की बाद कर रहे हैं।

श्री मिल्लिकार्जुन: हां, इंडैन्ट की । इंडैन्ट पर हो बेस करता है ट्रांसपोर्टेंगन । विना इन्डैंट के हम गैर-जरूरी जाकर हम ट्रांसपोर्टें करें, ऐसा किसी को बोजने का नहीं रहता । श्रेब ग्रें: , गोयर्ज श्रीर जो। सरकार के रेप्रे-जैन्टेटिवल प्रार रेप्रेचे के रेप्रेजेन्टेटिवल, यह सब प्रतिनिधियों के 1.4 मीटिंग होता है लगी on the basis of the production availability, programme will be made and we are meeting the demand. Now only 37 indents are pending as compared to the 256 indents in the previous year. Last year we had loaded

2,576 wagons and this year upto-March 8, jt is 755.

SHRi SUNDER SINGH BHAN-DARI: What about booking at railway's risk?

श्री मिल्लकार्जुन: जहां तक रिस्क का मामला है, इसके बारे में कोई गारण्टी न लेते हुए भी रेलवे विभाग पूरी हिफाजत करता है कि ताकि जो पैरीणेवल गुडस है वह नण्ट न हों जो भी ऐसे पदार्थ होते हैं उन के बारे में ट्रांसपोर्ट करते समय पूरा ध्यान दिया जाता है।

श्री बापूरावजी मास्तरावजी देशमुख (महाराष्ट्र): माननीय मंत्री जी से मैं एक जानकारी हासिल करना चाहता हूं कि ये जो खराव हो जाने वाली चीजें हैं, जैसे केता, मंतरा ग्रौर सब्जी है, इनके ट्रोसपोर्टेशन के संबंध में कुछ करेश्ग्रेस थे, पिछले साल 25 पर-न्ट कर्सेशन था स्टेशन टु स्टेशन उस कर्सेशन को इस साल विदड़ा कर दिया है ग्रौर उस पर सेन्ट-पर-सेन्ट पैसा लिया है, क्या यह बात सही है?

श्री महिलकार्जुन: मान्यवर, जैसा मात-नीय सदस्य जी कहते हैं वह सही है। ग्रसल बात यह है कि कई परिस्थितियों को दृष्टि में रखते हुए कभी नीतियों में परिवर्तन करना पड़ता है।

THE BUDGET (GENERAL) 1981-82 — GENERAL DISCUSSION—Contd.

MR. DEPUTY CHAIRMAN: Now we start the discussion on the General Budget. Shri Satya Paj Malik. You have ten minutes more.

श्री सत्यपाल मिलक : मान्यवर, इस वजट को देखने के बाद एक खतरनाक नतीजा निकलता है कि सरकार जो इस देण की सबसे ज्वलंत समस्या है रोजनार की, उस के बारे में जरा भी चितित नहीं।